

**Bombay and Madras Ports recently;**

(b) if so, the period for which the ship was allowed to berth at these ports;

(c) the reasons for allowing warship to dock at Indian ports; and

(d) whether this policy is likely to affect adversely our relations with non-aligned countries?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) Yes, Sir. Us Navy Ship USS Ford was allowed to dock at Bombay only.

(b) 21st to 25th January 1991.

(c) Government have a long-standing policy of allowing visits to Indian ports of warships belonging to friendly countries on the basis of reciprocity.

(d) No, Sir.

#### **US Aid to Pakistan**

997 SHRI ANAND SINGH:  
SHRI MADHAVRAO SCINDIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news-item appearing in the 'Hindu' dated 7 January, 1991 captioned "US softening stand on Pak-Bomb";

(b) if so, the Government's information about the extent to which U.S. military and economic aid are likely to be given to the Pakistan;

(c) whether in the context of peace in the

Indian sub-continent the Government have taken up the matter with the US authorities; and

(d) if so, the details thereof and the response of US Government thereto?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) Yes, Sir.

(b) Government have noted the US Government's proposal to the US Congress proposing a reduction in the quantum of aid to Pakistan from around US\$ 570 million to approximately US\$ 208 million. The US Congress is yet to decide on this proposal.

(c) No, Sir. This is a bilateral matter between two sovereign countries.

(d) Does not arise.

#### **Settlement of Indo-China Border Issue**

998. SHRI PRAKASH KOKO  
BRAHMBHATT:  
SHRI KAILASH MEGHWAL:  
SHRI SANAT KUMAR MANDAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India and China have agreed to settle the border issue in an earnest manner:

(b) if so, whether India has prepared a full fledged plan of border settlement with China; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) During the recent visit to China of the then Minister of External

Affairs, Shri Vidya Charan Shukla, both India and China reaffirmed their desire to work for a fair, reasonable and mutually acceptable settlement of the boundary through friendly consultations.

(b) and (c). Government have stressed the need for a forward-looking approach. The two sides are currently engaged in defining the parameters for a boundary settlement and exploring how differences can be narrowed so that a fair and reasonable solution is achieved.

#### **Irrigation potential of Kerala**

999. SHRI PALAI K. M. MATHEW: Will the Minister of WATER RESOURCES be pleased to state:

(a) the number of rivers in Kerala suitable for utilisation of irrigation potential;

(b) the percentage of irrigation potential and the number of rivers in Kerala exploited and utilised so far; and

(c) the steps taken to optimise the use of surface water in Kerala to augment the irrigation potential?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) to (c). A statement showing the names of the Major and medium irrigation projects in Kerala and the names of the rivers to which these projects relate is given below. The ultimate irrigation potential of Kerala is 2122 th. hectares of which 2097.52 th. hec. is anticipated to have been created through major, medium and minor irrigation schemes at the end of VII Plan. A number of projects are already undertaken to augment the irrigation potential of the State.

#### **STATEMENT**

<i>Sl. No.</i>	<i>Name of the Project Completed Schemes</i>	<i>Name of the River</i>
<i>1</i>	<i>2</i>	<i>3</i>
A.	<i>Major</i>	
1.	Malampuzha	Barathapuzha
2.	Chulakudy	Chalakuadi
3.	Peechi	Peechi
B.	<i>Medium</i>	
1.	Mangalam	Barathapuzha
2.	Vazhani	Barathapuzha
3.	Walayar	Barathapuzha
4.	Pothundi	Barathapuzha